

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 303 OF 2016 &
IA NO. 633 OF 2016**

Dated: 10th January, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of :

Jindal Stainless (Hisar) Ltd.	...	Appellant(s)
Vs.		
Haryana Electricity Regulatory Commission & Ors.	...	Respondent(s)

ORDER

This matter could not be taken up due to administrative reasons.

List the matter on **15.03.2018.**

COURT MASTER